

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.02.2025

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1239 of 2025 in I.A. No. ____ of 2025 in Comp. App. (AT) (Ins.) No. 406 of 2022	Ram Kishor Arora, Suspended Director of Supertech Ltd. Vs. Union Bank of India & Anr.	R. Sudhinder

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